

| In the court of Sh. Dinesh Kumar Mittal , Sessions Judge, Rewari. | | | | | | | | | | | |
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| Statement regarding Proclaimed Offenders List as on 15.04.2021 | | | | | | | | | | | |
| S.N. | COURT | CASE NO. | Case title | Name of Proclaimed Offenders | Father's Name of Proclaimed Offender | Address of Proclaimed Offender | FIR Number | Gender Male/ Female | Police Station | Date of FIR dd/mm/yyyy | Under Section |
| NIL | | | | | | | | | | | |
| In the court of Sh. Naresh Kumar Principle Judge Family Court Rewari. | | | | | | | | | | | |
| NIL | | | | | | | | | | | |
| In the court of Ms. Kanchan Mahi Addl. District & Sessions Judge | | | | | | | | | | | |
| NIL | | | | | | | | | | | |
| In the court of Sh. Salender Singh Addl. District & Sessions Judge. | | | | | | | | | | | |
| 4 | Sh. Salender Singh Addl. District & Sessions Judge. | Sc/86/2015 | State Vs. Ammu/Alijan | Alijan | Assh Mohammad | Khakheri | | M | Kasola | 29-09-12 | 395/397IPC |
| In the court of Sh. Kuldeep Singh Addl. District & Sessions Judge. | | | | | | | | | | | |
| 2 | Sh. Kuldeep Singh Addl. District & Sessions Judge. | Sc/247/2017 | State Vs. Shiv Charan | Shiv Charan | Laxman Singh | Vill Khandsa PS Sector 37 Gurugram | | M | Bawal | 07-05-17 | 83 |
| 3 | Sh. Kuldeep Singh Addl. District & Sessions Judge. | Sc/247/2017 | State Vs. Shiv Charan | Ricky Raghav | Madan Singh | Vill Khandsa PS Sector 10 Gurugram | | M | Bawal | 07-05-17 | 83 |
| In the court of Ms. Archana Yadav Addl. District & Sessions Judge | | | | | | | | | | | |
| 1 | Ms. Abhilaasha Sapra Kohli Addl. District & Sessions Judge | Sc/265/2017 | State Vs Hari Niwas | Hari Niwas | | Nawal S/o Shri Ram R/o - Alawalpur, Ps- Bawal District- Rewari | | M | Bawal | 30.11.2017 | |
| In the court of Sh. Kapil Rathi Civil Judge (Sr. Divn) - cum- Addl. Chief Judicial Magistrate | | | | | | | | | | | |
| 1 | Sh. Kapil Rathi, ACJM, RWR | Ni/710/17 | M/s Kishan Trader Vs Gugan Singh | Gugan Singh | Chetram | Village Nandrampur Bass, Teh & Distt. Rewari | | M | | | 138 NI ACT |
| 2 | Sh. Kapil Rathi, ACJM, RWR | CHI/1049/17 | State Vs Saajit etc | Rammi @ Irshad | Shamshu | Village Suhand, Tehsil Tauru, District Mewat | 389 | M | Dharuhera | 25-09-2016 | 285 IPC |
| 3 | Sh. Kapil Rathi, ACJM, RWR | Ni/1620/18 | Mohan Paints Vs S. Yadav Contractor | Satish Yadav | Hari Kishan | Village Dhawana, PO Khol District Rewari | | M | City Rewari | | 138 NI ACT |
| In the court of Sh. Kapil Rathi Chief Judicial Magistrate Cum-ACJ (Sr. Divn) | | | | | | | | | | | |
| 3 | Sh. Kapil Rathi, CJM, RWR | Ni Act/349/2016 | Sanjay Kumar | Sanjay Kumar | | Chairman Mahesh Susheela MS Educational Turst | 29 | MALE | Saket Puri Bazar | 02-01-2018 | 174A IPC |
| 4 | Sh. Kapil Rathi, CJM, RWR | Chi/2015/2018 | Manish | Manish | | HN.1950P Sec.4 Rewari | 57 | MALE | M.Town | 18-02-2018 | 174A IPC |
| 5 | Sh. Kapil Rathi, CJM, RWR | Coma/1797/2015 | Manoj | Manoj | | H.No 295, Fatehpur Niyamat Khan | --- | MALE | M.Town | 29-11-2017 | 138 Ni Act |
| 6 | Sh. Kapil Rathi, CJM, RWR | Coma/1154/2015 | Yogesh | Yogesh | | Dhani Kolana | --- | MALE | Khol | 09-01-2018 | 138 Ni Act |
| 7 | Sh. Kapil Rathi, CJM, RWR | Coma/1119/2015 | Om Parkash | Om Parkash | | Parshant vihar | --- | MALE | CITY REWARI | 22-02-2018 | 138 Ni Act |
| 8 | Sh. Kapil Rathi, CJM, RWR | Coma/1434/2015 | Laxman | Laxman | | Nimoth | --- | MALE | Khol | 23-03-2018 | 138 Ni Act |
| 9 | Sh. Kapil Rathi, CJM, RWR | CHA/129/2014 | Dr.Ravi Ranjan | Dr.Ravi Ranjan | | EG 37, Ashiyana Garden,Bhiwari | 14 | MALE | Dharuhera | 06-12-2017 | 5,3,4 M T P Act |
| 10 | Sh. Kapil Rathi, CJM, RWR | Coma/1058/2015 | Rukmudeen | Rukmudeen | | Musari, Tijara | --- | MALE | Dharuhera | 20-07-2018 | 138 Ni Act |
| 11 | Sh. Kapil Rathi, CJM, RWR | Crm/30/2015 | Kado Bai | Kado Bai | | Timiliyawas, Tijara | 307 | MALE | CITY REWARI | 18-08-2018 | 446 Crpc |
| 12 | Sh. Kapil Rathi, CJM, RWR | Coma/1677/2015 | Tikaram | Tikaram | | Khuddan | | MALE | M.Town | 27-11-2017 | 138 Ni Act |
| 13 | Sh. Kapil Rathi, CJM, RWR | Chi/1051/2015 | Parveen | Parveen | | Gokal garh | 34 | MALE | CITY REWARI | 03-10-2017 | 379 IPC |
| In the court of Sh. Jitender Singh Addl.Civil Judge (Sr. Divn) - cum- Judicial Magistrate Ist Class | | | | | | | | | | | |
| 1 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | Ni Act/715/2016 | Jitender Vs. Mittersain | Mittersain | Krishan Dutt | Vill Mundia Teh. And Rewari | | MALE | Model Town Rewari | | 138 Ni Act |
| 2 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | Ni Act/486/2016 | Jaswant Vs. Arun | Arun | Kunal yadav | Vill. Bhudhpur Rewari | | MALE | Model Town Rewari | | 138 Ni Act |
| 3 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | Ni Act/1391/2018 | M/s marwadi Vs. Sunil | Sunil | | H.No. 321H Police Line Delhi Road Rewari | | MALE | Model Town Rewari | | 138 Ni Act |
| 4 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | Ni Act/1392/2018 | M/s marwadi Vs. Sunil | Sunil | | H.No. 321H Police Line Delhi Road Rewari | | MALE | Model Town Rewari | | 138 Ni Act |
| 5 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | Ni Act/1284/2017 | Nihal Vs. Anita | Anita | W/o Vivek Kumar | palace near manchanda society garhi Bolni Road rewari | | MALE | Model Town Rewari | | 138 Ni Act |
| 6 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | Ni Act/1511/2018 | Ram Phal Vs. Ashok | Ashok | Beer bai Ram | Vpo Chiro Teh Narnaul Distt M.Garh | | MALE | Rewari City | | 138 Ni Act |
| 7 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | Coma/1191/2015 | Surender Vs. Ram Kumar | Ram Kumar | | Looo Pilot C/o Indian Railways R/O H.No. L-59A Railway Colony Rewari | | MALE | Rewari City | | 138 Ni Act |
| 8 | Sh. Jitender Singh Civil Judge(Jr. Divn.)- CUM JMFC Rewari | CHI/1044/2014 | State Vs. Mangru Khan | Mangru Khan | Chander Khan | Dotana Ps Chhata Distt Mathura UP | | MALE | Dharuhera | | 279/336 |
| In the court of Ms. Anuradha Civil Judge (Jr. Divn) - cum- Judicial Magistrate Ist Class | | | | | | | | | | | |
| 1 | Ms. Anuradha Civil Judge(Jr. Divn.)-CUM JMFC Rewari | Ni Act/948/2017 | Kanwar Bhan Vs. Aroop Singh Dhingra | Aroop Kumar Dhingra | | R/O F-2240 Netaji Nagar New Delhi | | MALE | | | 138 Ni Act |
| In the court of Ms. Meenakshi Yadav Addl.Civil Judge (Sr.Divn) -cum- Sub Divisional Judicial Magistrate Kosli | | | | | | | | | | | |

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| 27 | S.D.J.M. KOSLI | | STATE VS CHABAB LAL ETC | CHABAB LAL | GUNAI RAM | SAIPURA PS JUHI,KANPUR,U.P. | | MALE | JATUSANA | 26.09.06 | 420/488 |
| 28 | S.D.J.M. KOSLI | | STATE VS VINOD ETC | VINOD | GULAB RAI | JAGDOLI, PS KANINA | | MALE | JATUSANA | 06.06.11 | 302/120B |
| 29 | S.D.J.M. KOSLI | | STATE VS KULDEEP ETC | KULDEEP | RAJESH | KHORIA,BAHROR,ALWAR | | MALE | JATUSANA | 07.11.15 | 279/304A |
| 30 | S.D.J.M. KOSLI | | STATE VS CHUNI ETC | CHUNI | GHERULA | FIROZPUR,PS NUH, MEWAT | | MALE | JATUSANA | 27.10.05 | 379 IPC |
| 31 | S.D.J.M. KOSLI | | STATE VS AABID ETC | AABID | DINU | POKHAR,TAPPUKARA, RAJSTHAN | | MALE | ROHRAI | 10.05.08 | 395 |
| 32 | S.D.J.M. KOSLI | | STATE VS SAHUN ETC | SAHUN | UNAS | KHAKHARI,PS TAPUKRA | | MALE | ROHRAI | 10.05.08 | 395 |
| 33 | S.D.J.M. KOSLI | | STATE VS YASIR ETC | YASIR | HABIB | BANBAN,PS TAPUKRA | | MALE | ROHRAI | 10.05.08 | 395 |
| 34 | S.D.J.M. KOSLI | | STATE VS NARESH ETC | NARESH | RATTAN LAL | ROHRAI | | MALE | ROHRAI | 30.01.09 | 506/323 |
| 35 | S.D.J.M. KOSLI | | STATE VS SANDEEP ETC | SANDEEP | DALBIR | MANSERI,PS PILLU KEHRA | | MALE | ROHRAI | 02.06.12/ 29.06.12 | 379/411 3/4 EXPO.ACT |
| 36 | SUMIT KALON, JMIC, KOSLI | | STATE VS RAJ KUMAR ETC | RAJ KUMAR | NATHULAL @ BABUL | BHAWANI ENCLAVE GURUGRAM | | MALE | ROHRAI | 07.10.15 08.04.16 | 395/397 |
| 37 | S.D.J.M. KOSLI | | STATE VS RAJNI PRABHA ETC | RAJNI PRABHA | RUPESH | CIVIL LINE,ROHTAK | | FEMALE | KOSLI | 25.05.12 | 420/467 |
| 38 | S.D.J.M. KOSLI | | STATE VS PARKASH ETC | PARKASH | BALBIR | KARIRA,PS KANINA | | MALE | KOSLI | 07.08.06 | 420/467 |
| 39 | S.D.J.M. KOSLI | | STATE VS RUPESH @ TARJAN ETC | RUPESH @ TARJAN | JOGINDER | BHADGAON,PS ARIYA,U.P. | | MALE | KOSLI | 08.10.08 | 363/366 A |
| 40 | S.D.J.M. KOSLI | | STATE VS MAMCHAND | MAMCHAND | SURJBHAN | SHABAJPURA,NANGAL CHODHRI | | MALE | KOSLI | 27.09.11 | 420/406 |
| 41 | S.D.J.M. KOSLI | | STATE VS UMED SINGH | UMED SINGH | ADALTI | MONIWA ROAD,MANJOLI,M.P. | | MALE | KOSLI | 13.10.15 | 323/324 |
| 42 | S.D.J.M. KOSLI | | STATE VS HAMIRA RAM ETC | HAMIRA RAM | NIBHA RAM | TARA,CHOBTAN,BADMER | | MALE | KOSLI | 12.02.16 | 279/304A |
| 43 | S.D.J.M. KOSLI | | STATE VS BAJRANG ETC | BAJRANG | LACCHI RAM | SHIV COLONY,KOSLI | | MALE | KOSLI | 09.01.17 | 174A |
| 44 | S.D.J.M. KOSLI | | STATE VS RAGHBIR ETC | RAGHBIR | KISHORI LAL | YESHALI NAGAR,JAIPUR | | MALE | KOSLI | 09.01.17 | 174A |
| 45 | S.D.J.M. KOSLI | | STATE VS YETENDER ETC | YETENDER | VISHVAMITRA | SEC.3 REWARI | | MALE | KOSLI | 04.02.17 | 174A |
| 46 | S.D.J.M. KOSLI | | STATE VS AMIT KUMAR ETC | AMIT KUMAR | MANGE RAM | DHANA KALAN ,HANSI | | MALE | KOSLI | 15.06.17 | 174A |
| 47 | S.D.J.M. KOSLI | | STATE VS SANDEEP SINGH ETC | SANDEEP SINGH | MIR SINGH | MAHOGARH,MIGARH | | MALE | KOSLI | 14.03.17 | 174A |
| 48 | S.D.J.M. KOSLI | | STATE VS DHRAMBIR ETC | DHRAMBIR | LILA RAM | NAJFGARH,DELHI | | MALE | KOSLI | 18.09.18 | 174A |
| 49 | S.D.J.M. KOSLI | | STATE VS RAVINDER KUMAR ETC | RAVINDER KUMAR | PARAS RAM | BHODA KHURD,MANESHER | | MALE | KOSLI | 18.9.18 | 174A |
| 50 | S.D.J.M. KOSLI | | STATE VS JAKU @ JAKRUDEEN ETC | JAKRUDEEN @ JAKRUDEEN | MOH SUDI | BASGODA,KATHIHAR,BIHAR | | MALE | KOSLI | 06.01.18 | 363/366 A |
| 51 | S.D.J.M. KOSLI | | STATE VS GOVIND ETC | GOVIND | KRIPAL SINGH | RATTAN THAL | | MALE | KOSLI | 07.10.17 | 379B |
| | S.D.J.M. KOSLI | | STATE VS HARKESH ETC | HARKESH | RAJENDER | FETHE PURI,JATUSANA | | MALE | KOSLI | 07.10.17 | 379B |
| In the court of Ms. Kavita Yadav Addl.Civil Judge (Sr. Divn) -cum- Sub Divisional Judicial Magistrate Bawal | | | | | | | | | | | |
| 1 | MS KAVITA YADAV, SDJM BAWAL | CHI-927-17 | STATE Vs Waseem | Waseem @ Javed | Jameer | H.No. 25, Gali No. 4 Garamia Garden,PS Sahibabad, Distt. Gaziyabad UP | | MALE | kasola | 18-05-2016 | 379/336/427 IPC |
| 2 | MS KAVITA YADAV, SDJM BAWAL | Ni/54/2019 | DEEN DAYAL Vs SUBHASH | SUBHASH | SHEORAM | Rasiyawas Teh. Bawal Distt. Rewari | | MALE | BAWAL | ---- | 138 NI ACT |
| 3 | MS KAVITA YADAV, SDJM BAWAL | Ni/411/2017 | DPCARDB VS AMIT | AMIT | KISHORILAL | Khurampur Teh. Bawal Distt. Rewari | | MALE | BAWAL | ---- | 138 NI ACT |
| 4 | MS KAVITA YADAV, SDJM BAWAL | CHA-799-17 | STATE Vs SAKIR | SAKIR | BABU | Sikari PS Sikari Distt. Bharatpur Raj. | | MALE | BAWAL | 30-06-2015 | 12 ANIMAL CRUELTY ACT |
| 5 | MS KAVITA YADAV, SDJM BAWAL | CHA-799-17 | STATE Vs SAKIR | WASEEM | YUSUF | MO Kalayan Ji Ka rasta Chandpur PS Kotwali Distt. Jaipur Raj. | | MALE | BAWAL | 30-06-2015 | 12 ANIMAL CRUELTY ACT |
| In the court of Sh. Amandeep Civil Judge (Jr. Divn) -cum- Judicial Magistrate Ist Class Bawal | | | | | | | | | | | |
| 1 | SH. AMANDEEP JMIC,BAWAL | CHA/842/2017 | STATE VS RAVINDER | RAVINDER | CHANDGI RAM | R/O VILL.JABUA PS BAWAL REWARI | 187 | MALE | BAWAL | 26.08.2017 | 61-1-14 EX ACT |
| 2 | SH. AMANDEEP JMIC,BAWAL | CHI/89/2019 | STATE VS BALWANT | BALWANT | HARCHAND | R/O PATAN AHIR PS KOTKASIM DISTT. ALWAR RAJ | 59 | MALE | KASOLA | 23.02.2019 | 279.337.338 IPC |
| 3 | SH. AMANDEEP JMIC,BAWAL | NI/ACT/586/2017 | RAVINDER VS RAKESH | RAKESH | ROSHAN LAL | R/O TYAGI COLONY VPO SABALGARH DISTT. MORENA MADHYA PRADESH | ---- | MALE | BAWAL | ---- | 138 NI/ACT |

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